

**ELECTION MATTER**  
**URGENT**

**F.No. C-50/28/2022-Ad.II**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs  
\*\*\*\*\*

North Block, New Delhi  
Dated the 4<sup>th</sup> November, 2022

To

All concerned Pr. Chief Commissioners / Pr. Directors General / Chief Commissioners  
/ Directors General of Customs & Indirect Taxes under CBIC.

**Subject: General Election to the Legislative Assembly of Gujarat, 2022 -  
Deployment of Expenditure Observer-Reg.**

Sir,

I am directed to forward/enclose herewith a copy of Election Commission of India's letters - (i) No. 464/ECI/LET/EEM/EEPS/2022 dated 3<sup>rd</sup> November, 2022 deploying **2 IRS (C&IT)** and (ii) No. 464/ECI/LET/EEM/EEPS/2022 dated 3<sup>rd</sup> November, 2022 deploying **16 IRS (C&IT)** as Expenditure Observers in General Elections to the Legislative Assembly of Gujarat, 2022.

2. It is requested that the directions of the Election Commission of India may be communicated to the concerned officer(s) under your charge for compliance.

Yours faithfully,

Encl. As above

  
(S.A. Ansari)

Under Secretary to the Government of India  
Tel.No. 011-23095529

Copy to:

Web Manager of CBIC for uploading this letter alongwith enclosures on the website of CBIC with a ticker.

  
(S.A. Ansari)

Under Secretary to the Government of India